

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:230

ANSWERED ON:05.08.2015

Reclassification of Households

Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the present definition of Low Income Group (LIG) and Economically Weaker Sections (EWS) for the purpose of household/housing;
- (b) whether these definitions have been revised recently for reclassification of households and if so, the details thereof along with criteria used;
- (c) whether the Government has assessed the impact of change in classification and if so, the details thereof; and
- (d) whether the change in classification is likely to reduce the requirement of land for providing housing for all and if so, the details thereof?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION
(SHRI M. VENKAIAH NAIDU)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 230 FOR 05.08.2015 REGARDING RECLASSIFICATION OF HOUSEHOLDS

(a) to (c): Under the "Housing for All (Urban)" Mission launched on 25.6.2015, Economically Weaker Sections (EWS) have been defined as urban poor with annual household income upto Rs. 3 lakhs and Low Income Group (LIG) with annual household income between 3-6 lakhs.

These definitions have been revised based on the analysis of the 6 parameters – Consumer Price Index (CPI), Consumer Food Price Index (CFPI), Growth in per capita income (PCI), NHBs RESIDEX, Min Wages for Non-Agricultural Workers (MWAG) and Monthly Per Capita Expenditure (MPCE).

(d): Land and Colonization are State subjects and it is for them to assess the land requirement for housing projects. Changes in income classification will, however, impart wider coverage of the Mission.
